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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.11.2025

NOTICE

Please take notice that the following matters listed in the Court - III on 20.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 72 of 2025 Part Heard	Subir Mukherjee Vs. Ram Ratan Modi & Anr.	20.11.2025	08.12.2025
2.	Comp. App. (AT) (Ins) No. 344 of 2025 & I.A. No. 1292, 5543 of	Damodar Valley Corporation Vs. DD International Pvt. Ltd. & Ors.	20.11.2025	10.12.2025
	2025 Part Heard			
3.	Comp. App. (AT) (Ins) No. 1015 of 2025 & I.A. No. 5385 of 2025	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr.	20.11.2025	17.12.2025
	(With Defects) Part Heard			
		With		

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4.	Comp. App. (AT)	KKSPUN India Ltd.	20.11.2025	17.12.2025
	(Ins) No. 812 of	Vs.		
	2025 & I.A. No.	State Bank of India		
		State Bank of India		
	3871, 3882 of			
	2025			
	D 4 TT 1			
	Part Heard			
		With		
5.	Comp. App. (AT)	KKSPUN India Ltd.	20.11.2025	17.12.2025
	(Ins) No. 813 of	Vs.		
	2025 & I.A. No.	State Bank of India		
	3870 of 2025	State Bank of India		
	3670 01 2023			
	Part Heard			
		With		
6.	Comp. App. (AT)	KKSPUN India Ltd.	20.11.2025	17.12.2025
	(Ins) No. 815 of	Vs.		
	2025 & I.A. No.	Yes Bank Ltd.		
	3869 of 2025	100 Duin Liu.		
	3009 01 2023			
	Part Heard			
		With		
7.	Comp. App. (AT)	KKSPUN India Ltd.	20.11.2025	17.12.2025
/•			20.11,2023	17.12.2023
	(Ins) No. 816 of	Vs.		
	2025 & I.A. No.	Yes Bank Ltd.		
	3868, 3872 of			
	2025			
	Part Heard			
	Part Heard			
8.	Comp. App. (AT)	Arvinder Kaur	20.11.2025	05.12.2025
0.			40.11.4043	V3.12.2V23
	(Ins) No. 264 of	Vs.		
	2025 & I.A. No.	Santanu Kumar Samanta & Anr.		
	938 of 2025			
	(TYP)(1 TO A			
	(With Defects)			
	Part Heard			
9.	Comp. App. (AT)	Ajay Jogindernath Mehra	20.11.2025	16.12.2025
'•	(Ins) No. 1297 of	Vs.	#U.II.#U#U	10.12.2020
	2025	National Asset Reconstruction		
		Company Ltd. & Anr.		
	Part Heard			
		With		
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		Web	site: https://nclat.nic.in/
Comp. App. (AT)	Yogesh Jogindernath Mehra	20.11.2025	16.12.2025
(Ins) No. 1251 of	Vs.		
2025	National Asset Reconstruction		
	Company Ltd. & Anr.		
Part Heard			
	(Ins) No. 1251 of 2025	(Ins) No. 1251 of Vs. 2025 Vs. National Asset Reconstruction Company Ltd. & Anr.	Comp. App. (AT) (Ins) No. 1251 of 2025 Vs. National Asset Reconstruction Company Ltd. & Anr.

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)